

ITEM NO.2

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 13412/2024

BADRI PRASAD (DEAD) THR. LRS

Appellant(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 103647/2026 - APPLICATION FOR SUBSTITUTION

IA No. 103649/2026 - EXEMPTION FROM FILING O.T.

Date : 20-04-2026 This matter was called on for hearing today.

For Appellant(s) :

Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Ms. Radha Rajput, Adv.
Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) :

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Pushkar Sharma, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Mayank Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 9.1 and 11 have already filed counter affidavit.

Respondent no.15.2 is duly represented.

Service was complete on respondent nos. 1-8, 10.1-10.3, 13, 14, 15.1 and 15.3 at SLP stage but none has entered appearance.

Contd,....

Name of respondent no.12 has been removed from the array of parties vide Hon'ble Judge in Chambers order dt.26.10.2020.

As per office report, ld. Counsel for the appellant has filed an application seeking substitution of the legal representatives of deceased respondent no.8 alongwith an application seeking exemption from filing official translation and to bring on record the proposed legal representatives of the said deceased respondent. Application being in time is hereby allowed. Cause title be amended accordingly. Registry to issue notice to the legal representatives of the said deceased respondent.

List again on 18.05.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ